

(c) The project envisages installation of 36 units of 25 MW each, totalling 900 MW with expected generation of about 1690 GWH (million units) annually.

(d) No other tidal power projects are under investigation.

(e) On the basis of the December, 1987 level cost of the project, the cost per unit of power is estimated to be around 96 paise/KWH..

Court decisions on drug issues

*376. SHRI ASHOK NATH
VERM A: SHRI RAJNI RANJAN
SAHU:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the details of writ petitions filed by drug companies challenging the price fixation orders of the Government under Drugs Prices Control Orders, 1979 and 1987 in different courts;

(b) what are the details of cases where judgements have been delivered and what is the date on which each judgement was delivered;

(c) the cases where his Ministry has implemented the decisions in the judgement; and

(d) the cases in which decisions are still to be implemented and the reasons for delay?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b) A Statement giving the requisite details is annexed. [See Appendix CLIV, Annexure No. 94].

(c) and (d) In the background of the judgements, the follow up action is in progress in respect of cases referred to in rtp(y to Parts (a) and (b) above.

Closure of Titagarh Paper Mill

@ 376-A. SHRI KAHNU CHARAN

LENKA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Titagarh Paper Mill No. 3 at Chandwar in Orissa has been closed down for more than one year;

(b) if so, the reasons therefor;

(c) the number of workers rendered unemployed as a result thereof; and

(d) what steps have been taken by Government to reopen the Mill?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) Deteriorating financial position, scarcity of raw materials obsolete equipment and machinery, labour unrest and management problems e.tc. are the main reasons for the closure of the Mill.

(c) About 1800 workers were directly employed in Mill No. 3 of Titagarh Paper Mill before its closure.

(d) Titagarh Paper Mill is a sick industrial company in terms of Sick Industrial Companies (Special Provisions) Act, 1985. As required under the Act, the company has made a reference to the Board for Industrial and Financial Reconstruction (BIFR) in June 1987 Final verdict of the BIFR is awaited.

Drug Production by M / s. Infar

*377. SHRIMATI MANORAMA
PANDEY: DR. G. VIJAYA
MOHAN REDDY:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 820 given in the Rajya Sabha on the 19th March, 1990 and state:

(a) what was the production of Metaclopromide by Ms. Irifar during the last three years, year-wise;

(b) when and what price was fixed pack-wise and strength-wise of each

^Previously Starred Question 356 transferred from the 25th May, 1990.